

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH**  
**FARIDKOT HOUSE, NEW DELHI**  
**CAUSE LIST OF COURT NO. 2**

Date : 30<sup>th</sup> July, 2018  
Time : 10.30 A.M.

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE**  
**JUDICIAL MEMBER**

**HON'BLE DR. SATYAWAN SINGH GARBYAL**  
**EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR DIRECTION</b>			
1.	<b>Original Application No. 194/2018</b> (M.A. No. 764/2018) (Earlier O. A. 17 of 2018 (WZ))	Ashish Rohidas Shinde & Anr. Vs. Lonavala Municipal Council & Ors.	Mr. Sangramsingh R. Bhonsle & Ms. Samridhi S. Jain, Advs. for Applicant  Mr. Ajay Gadegaonkar, Adv. for R-1 Mr. shakuntala S. Wadekar, Adv. for R-2 Mr. Yatin M. Jagtap, Adv. Mr. Mukesh Verma, Adv.
2.	<b>Original Application No. 341/2018</b> (Earlier O. A. No. 176/2017 (EZ))	Suman Sen Vs. The West Bengal Pollution Control Board & Ors.	Mr. Sheo Kumar Gupta, Adv. for Applicant  Ms. Asha Basu & Mr. Debopriyo Pal, Advs. for West Bengal PCB
<b>AFTER NOTICE</b>			
3.	Original Application No. 212/2018 (M.A. No. 617/2018 & M.A. No. 618/2018)	Ajay Dubey Vs. State of Jharkhand & Ors.	Mr. R. R. Dubey, Adv. for Applicant  Mr. Thakur Sumit, Adv. for R-2 Mr. Satish Kumar, Adv. for CPCB Mr. Kumar Anurag Singh, Adv. for Jharkhand State PCB
4.	Original Application No. 361/2018	Naramada Pradusan Nivaran Samiti & Anr. Vs. Ministry of Environment, Forest and Climate Change & Ors.	Ms. Shilpa Chohan & Mr. Shawahiq Siddiqui, Advs. for Applicant  Mr. B. V. Niren, Adv. for R-3 Mr. Satyalipsu Ray, Adv. for MoEF
5.	<b>M.A. No. 913/2018 IN</b> Original Application No. 56/2017 (EZ)	Subhas Datta Vs. State of West Bengal & Ors.	Mr. Kunal Chatterji, Adv.  Mr. Navneet Vibhav & Ms. Shagun Jaggi, Advs. for R-4
<b>FOR COMPLETION OF PLEADINGS</b>			
6.	<b>Execution Application No. 26/2017 IN</b> O. A. No. 299/2016	Diwan Singh & Anr. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Mr. B. V. Niren, Adv. for R-2, 3 & 6 Mr. Tarunvir Singh Khehar, Adv. for R-4 Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for R-5 Mr. Rahul Pratap, Adv. for MoEF Ms. Deep Shikha Bharati, Adv.
7.	Original Application No. 481/2017	Bharat Bhushan Malviya Vs. Union of India & Ors.	Mr. Sandeep Mishra, Adv. for Applicant  Mr. Rajesh K. Singh, Adv. for MoEF Mr. Raj Kumar, Adv. for R-2 Mr. B. V. Niren, Adv. for R-4 Ms. Priyanka Sinha, Adv. for Jharkhand
8.	Appeal No. 10/2018 (M.A. No. 121/2018)	M/s M. Z. Enterprises Vs. The State of Maharashtra & Ors.	Mr. Hrishikesh Chitale, Adv. for Applicant Mr. Mukesh Verma, Adv. Mr. Preshit Surshe, Adv. for R-3 to 12 Mr. Prashant S. Kenjale, Adv.

9.	Original Application No. 63/2018 <b>(M.A. No. 1116/2018)</b>	Sanjay Kumar Vs. State of Uttar Pradesh & Ors.	Mr. Krishna Kant Singh, Adv. for Applicant  Mr. V. K. Shukla, Adv. for State of M.P. Mr. Pradeep Misra, Adv. Mr. Nishant Das, Adv. for R-6 Ms. Priyanka Swami, Adv. for State of UP Mr. Sudeep Kumar, Adv. Mr. Gaurav Kumar Bansal, Adv.
10.	Appeal No. 83/2018 (M.A. No. 904/2018 & M.A. No. 905/2018)	Haryana State Pollution Control Board & Anr. Vs. M/s Sweta Estates Pvt. Ltd. Gurgaon	Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana  Mr. Sanjay Upadhyay, Adv. for R-1
11.	Original Application No. 144/2018 (M.A. No. 949/2018)	Resident's Welfare Association Vs. New Delhi Municipal Council & Ors.	Mr. Rakesh Pathak, Adv. for Applicant  Mr. R. N. Vats, Adv. for R-1 Mr. Raj Kumar, Adv. for CPCB Mr. B. V. Niren, Adv. for CGSC Ms. Sakshi Popli, Adv. for DPCC Mr. Tarunvir Singh Khehar, Adv. for GNCTD
12.	Original Application No. 190/2018	Bellissimo Properties Development Private Limited Vs. Maharashtra Coastal Zone Management Authority	Ms. Aayushi Sharma, Adv. for Applicant  Mr. Mukesh Verma, Adv. Mr. Rajesh K. Singh, Adv. Mr. Bhanwar Pal Singh Jadon, Adv. for State of UP
13.	Original Application No. 342/2018 (M.A. No. 927/2018 & <b>M.A. No. 1134/2018</b> )	Resident Welfare Associations of Sectors 22, 33, 53, 55 and 56, Noida Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Ms. Upama Bhattacharjee, Advs. for Applicant  Mr. Ravindra Kumar, Adv. for NOIDA Mr. Tarunvir Singh Khehar, Adv. Mr. Keshav mohan, Adv. for MoEF Mr. Raj Kumar, Adv. for CPCB Mr. Pradeep Mishra, Adv. for UPPCB Mr. Kumar Mihir, Adv. Mr. Bhanwar Pal Singh Jadon, Adv. for State of UP M/s Eximius Law Partners LLP for Applicant in M.A. No. 1134/2018
14.	Original Application No. 449/2018	Jan Andolan Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Ms. Upama Bhattacharjee, Advs. for Applicant  Mr. Amit Tiwari & Dr. Sandeep Singh, Advs. for R-2, 3 & 7 Mr. Ravindra Kumar, Adv. for NOIDA
15.	Original Application No. 343/2018	Jinendra Kumar Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Eisha Krishn, Advs. for Applicant  Mr. Rajesh Kumar Singh, Adv. for MoEF Mr. Pradeep Mishra, Adv. for UPPCB Mr. Amit Tiwari, Adv. for State of U.P. Mr. Ajit Sharma, Adv. for R-8
16.	Original Application No. 380/2018	Park Avenue Plot Holders Welfare Society & Anr. Vs. Union of India & Ors.	Mr. Raman Yadav, Adv. for Applicant  Mr. Rajkumar, Adv. for CPCB Dr. Sandeep Singh, Adv. for State of UP Mr. Pradeep Misra, Adv. for UPPCB Mr. Rachit Mittal, Adv. for R-7
<b>FOR HEARING</b>			
17.	Original Application No. 149/2014	Jai Pal Verma Vs. State of H.P.	Mr. Jai Pal Verma, Applicant in person  Mr. Ajay Marwah, Adv. for State of H.P. Mr. Divya Prakash Pande, Adv. for HPPCB

18.	Original Application No. 363/2015 (M.A. No. 378/2017)	National Green Tribunal Bar Association  Vs. Dr.Sarvabhoom Bagali(State of Karnataka)	Mr. Raj Panjwani, Sr. Adv. with Mr. Rahul Choudhary, Adv. for Applicant  Mr. Aagney Sail, Adv. for R-1 Mr. Shakunt Saumitra, Adv. for R-5 Mr.Devraj Ashok, Adv. for State of Karnataka Mr. Mukesh Verma, Adv. for R-3 Mr. Vivek Kumar Tondon, Adv. for GNCT Mr. I. K. Kapila, Adv. Ms. Sumedha Dang, Adv. Ms. Surabhi Guleria, Adv. for R-11 Dr. Abhishek Atrey, Adv. for MoEF Ms. Pinky Anand, Ld. ASG with Mr. Preshit Surshe, Adv. for Maharashtra Mr. Pinaki Mishra, Sr. Adv. with Mr. Mahadeo Chaudhary, Adv.
19.	Original Application No. 366/2015	National Green Tribunal Bar Association  Vs. Dr.Sarvabhoom Bagali(State of Karnataka)	Mr. Raj Panjwani, Sr. Adv. with Mr. Rahul Choudhary, Adv. for Applicant  Mr. Aagney Sail, Adv. for R-1 Mr. Shakunt Saumitra, Adv. for R-5 Mr.Devraj Ashok, Adv. for State of Karnataka Mr. Mukesh Verma, Adv. for MPCB Mr. Vivek Kumar Tondon, Adv. for GNCT Dr. Abhishek Atrey, Adv. for MoEF Mr. Preshit Surshe, Adv. for Maharashtra Mr. Pinaki Mishra, Sr. Adv. with Mr. Mahadeo Chaudhary, Adv.
20.	Original Application No. 567/2015 (M.A. No. 1342/2015)	T. D. Chandola  Vs. A. P. Mines & Minerals & Ors.	Mr. M. C. Mehta, Mr. Rahul Shukla & Ms. Katyayni, Advs. for Applicant  Mr. C. Hari Shankar, Sr. Adv. with Mr. Ashly Cherian, Adv. for R-1 Mr. A. K. Prasad, Adv. Ms. D. Bharathi Reddy, Adv. for R-2 Mr. Rahul Kaushik, Adv. for R-3 Mr. Mukesh Verma, Adv. for R-4 Mr. Vikas Malhotra, Adv. for R-5 & 7 Mr. Raj Kumar, Adv. for CPCB Mr. S. Sunil, Adv. Mr. Rahul Verma, AAG for Uttarakhand
21.	Original Application No. 206/2016 (M.A. No. 387/2016)	Capt.Hans Raj Singha  Vs. Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant  Mr. Divya Prakash Pande, Adv. or HPSPCB Mr. Vikas Mahajan, AAG with Mr. Aakash Verma, Adv. Mr. M. Srinivas R. Rao, Adv. Mr Inder Sharma, Adv. for R-11 Mr.Rajneesh Lal, Adv. for R-12 & 13
22.	Original Application No. 219/2016 (M.A. No. 233/2017)	Friends  Vs. Government of Uttarakhand	Mr. Sugriva Dubey, Adv. for Applicant  Mr. Vijay Hansaria, Sr. Adv. with Mr. Amit Anand Tiwari, Adv. for R-1 Mr. Rahul Verma, AAG for R-1 Mrs. D. Bharathi Reddy, Adv. Mr. Mukesh Verma, Adv. for UP Mr. Rajkumar, Adv. for CPCB Mr. S. A. Zaidi, Adv. Mr. Krishna Kumar Singh, Adv. for MoEF Ms. Deep Shikha Bharati, Adv.

23.	Original Application No. 276/2016 (M.A. No. 512/2016)	Nishant Kumar Alag  Vs. State of Punjab & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Mr. Naginder Benipal, Advs. for R-2 Ms. Deep Shikha Bharati, Adv. for MoEF Mr. Sakya Choudhary, Adv. for Punjab
24.	Original Application No. 13/2017	Chanakya Place Residents Welfare Association  Vs. Govt. of NCT of Delhi & Ors.	Ms. Nishtha Chawla, Adv. for Applicant  Mr. Tarunvir Singh Khehar, Adv. for R-1 & 2 Mr. Dinesh Jindal, LO for DPCC Mr. Arav Kapoor, Adv. for BSES & RPL Ms. Puja Kalra, Adv. for SDMC Mr. Sumeet Pushkarma, Adv. for R-4 Mr. Manish Srivastava, Adv. for R-5 Mr. Kush Sharma, Adv. Mr. Ravinder Kumar, Adv. for Noida Mr. Divya Prakash Pande, Adv. for MoEF
25.	<b>Execution Application No. 34/2017 IN</b> O.A. No. 165/2013	Akash Vashishtha  Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Mr. B. V. Niren, Adv. for MoUD Mr. Bhanwar Pal Singh Jadon, Adv. for U.P. Dr. Abhishek Atrey, Adv. for MoEF Mr. Gaurav Singh, Adv. for R-6 Ms. Priyanka Swami, Adv. Mr. Raman Yadav, Adv.
26.	Original Application No. 228/2017	Mohd. Shariq  Vs. Govt. of NCT of Delhi & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant  Mr. Tarunvir Singh Khehar, Adv. & Mr. Dinesh Jindal, LO for DPCC Mr. Raj Kumar, Adv. for CPCB Ms. Puja Kalra, Adv. for NDMC Mr. Arav Kapoor, Adv. for BSES Mr. Manish Srivastava, Adv. for-6 Mr. Syed Salman Haider, Adv. for R-8 to 11 Mr. Aditya Gupta, Adv.
27.	Original Application No. 433/2017	Shibani Ghosh  Vs. Ministry of Environment, Forest and Climate Change & Ors.	Mr. Raj Panjwani, Sr. Adv. with Ms. Shibani Ghosh, Applicant in person Mr. Rajesh K. Singh, Adv. for MoEF Mr. Divya Prakash Pandey, Adv. Mr. Raj Kumar, Adv. for CPCB Mr. B. V. Niren, Adv. Ms. Manisha T. Karia, Adv. Mr. R. N. Singh, Adv. Ms. Sakshi Popli, Adv. for DJB
28.	Original Application No. 729/2017	Sangeeta Sai  Vs. State of U.P. & Ors.	Mr. Aayush Sai, Adv. for Applicant  Mr. Nikhil Nayyal, Adv. for APPCB Mr. Ravinder Kumar, Adv. for NOIDA Dr. Sandeep Kumar, Adv. for State of UP Mr. Pradeep Misra, Adv. for UPPCB
29.	<b>Appeal No. 47/2018</b> (M.A. No. 493/2018) (Earlier Appeal No. 11/2017 (EZ))	R. Sreedhar  Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Satyalipsu Ray, Adv. for R-1 Mr. Pinaki Mishra, Sr. Adv. with Mrs. Rajdipa Behura, Adv. for R-2 Mr. Anil Dutt, Adv. Ms. Madheemila Bhattacharjee, Adv.
30.	Original Application No. 57/2018	Aryavart Foundation  Vs. Gujarat Pollution Control Board & Ors.	Dr. Surender Singh Hooda & Mr. Jitender Singh, Advs. for Applicant  Mr. Dhruv Pal, Adv. for Gujarat Pollution Control Board Mr. M. S. Kalra, Adv. for R-10-12

31.	<b>Original Application No. 176/2018</b> (M.A. No. 508/2018) (Earlier O. A. No. 183/2016 (SZ))	Shri Vinay Shivanand Nayak Vs. State of Karnataka & Ors.	Mr.Radhakrishna Hegde,Adv. for Applicant Mr. Devraj Ashok, Adv. for Karnataka Mr. Dhruv Pal, Adv. for MoEF Mr. Saransh Jain, Adv. Mr. R. S. Aegde, Adv. for R-3 Mr. S. Pattjoshi, Sr. Adv. with Mr. Azmat H. Amanullam, Adv. for R-7 Mr. Kartik Seth, Adv. for R-11
32.	<b>Original Application No. 108/2018</b> (M.A. No. 352/2018) (Earlier O.A.No.66/2016(WZ))	Bombay Environment Action Group Vs. Union of India & Ors.	Mr. Sanjay Upadhyay, Adv. for Applicant Mr. Mukesh Verma, Adv. Mr. Ajay Gadegaonkar, Adv. Mr. Subit Chakrabarti, Adv. Mr. Preshit Sureshe, Adv. Mr. Balendu Shekhar, Adv. Mr. Mukul Singh, Adv. Mr. K. D. Kalar, Adv. Mr. Dhruv Pal, Adv.
33.	<b>Original Application No. 110/2018</b> (M.A. No. 353/2018, M.A. No. 354/2018 & M.A. No. 712/2018) (Earlier O.A.No.45/2016(WZ))	Bombay Environment Action Group Vs. Union of India & Ors.	Mr. Sanjay Upadhyay, Adv. for Applicant

**Date : 30<sup>th</sup> July, 2018**  
**Time : After the above Bench**

**HON'BLE DR. JUSTICE JAWAD RAHIM**  
**JUDICIAL MEMBER**

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE**  
**JUDICIAL MEMBER**

**HON'BLE DR. SATYAWAN SINGH GARBYAL**  
**EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR DIRECTION</b>			
34.	Original Application No. 805/2017 (M.A. No. 65/2018 & M.A. No. 229/2018)	Kshitij Agnihotri Vs. Ministry of Environment, Forest and Climate Change & Ors.	Mr. Arvind Kumar Shukla & Mr. Nihal Ahmad, Advs. for Applicant Mr. Amit Kumar, Adv. Mr. Bhanwar Pal Singh Jadon, Adv. for UP Mr. Vivek Gupta, Adv. for R-5 & 6 Mr. Sanjay Upadhyay, Adv. Mr. Pradeep Misra, Adv.

**Date : 30<sup>th</sup> July, 2018**  
**Time : After the above Bench**

**HON'BLE DR. JUSTICE JAWAD RAHIM**  
**JUDICIAL MEMBER**

**HON'BLE DR. NAGIN NANDA**  
**EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR ADMISSION</b>			
35.	<b>Review Application No. 19/2018 IN</b> Appeal No. 97/2015	Society for Protection of Culture, Heritage, Environment, Traditions and Promotion of National Awareness Vs. Union of India & Ors.	Mr. Manoj K. Das, Adv. for Applicant / NBCC

**For orders, cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)**